

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021

NAME OF THE COMPANY: Pradeep Metal Industries V/s M/s Modi Paint & Varnish Works

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
----------------	-------------	--------------------	-----------------------	------------------

1.

2.

CP NO.(IB)461/ALD/2019

None present for the petitioner.

Perusal of the earlier order of this Court dated 28.02.2020 and 14.12.2020, shows that on those dates also none was present on behalf of the petitioner and today also none is present on behalf of the petitioner.

Accordingly, put up in the week commencing 29th April, 2021 before the Regular Court, in case Ld. Counsel for the petitioner does not present on the next date, then appropriate order shall be passed.

Dated : 17.03.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(P.S.)